

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/12362/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District and Sessions Judge,  
Bongaigaon.

Dated Guwahati the 21<sup>st</sup> December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJB.I-11/2023/10617 dtd. 13.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed permission to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/12363-12364/A dated , 21-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*sp*  
**JT. REGISTRAR (VIGILANCE)**